

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P (IB) 1587/(MB)/2019

CORAM:

SHRI V. P. SINGH
MEMBER (J)
SHRI RAJESH SHARMA
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 6.9.2019

NAME OF THE PARTIES: IDBI bank Limited
V/s

Pawar Electro Systems Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

112. **C.P (IB)-1587/MB/2019**

Heard the argument of the Ld. Counsel for the Petitioner. The Petition is admitted. Mr. Girish Siriram Juneja, having Reg. No. IBBI/IPA-001/IP-P00999/2017-18/11646 is appointed as IRP.

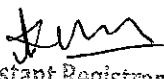
Detailed judgment later on.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
V. P. SINGH
Member (Judicial)



Certified True Copy
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On 26/9/19


Assistant Registrar
National Company Law Tribunal Mumbai Bench